

BENCH-I


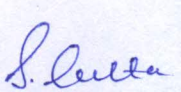
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB). No. 245/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Shree Shyam Inorganic Pvt. Ltd.-Versus-RHD Enterprise Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Mr. A. K. Upadhyay Adm	For Respondent	 11/1/18
2.	Meghadutta Dutta Sourin Dutta	For Operational Creditor	 11/1/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

CoC has not confirmed the appointment of IRP as RP and also not recommended any name who is to be appointed as RP. Therefore, we hereby appoint Mr. Bijoy Murmuria, Registration No.IBBI/IPA-001/IP-P00007/2016-17/10026, e-mail : [bijay\\_murmuria@maheshwariassociates.com](mailto:bijay_murmuria@maheshwariassociates.com), mobile no. 9830039390 as Resolution Professional from the Panel of Insolvency Professionals received from the Insolvency and Bankruptcy Board of India. He is directed to submit Form 2 within 2 days and same be intimated to him through e-mail as



well as over the phone. Copy of this order may also be sent to him through e-mail also.

List it on 12/02/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)